

Email**SushantSharma**

Comments on draft CERC notification dated 17.06.2025.

From : Ce Hppc <Cehppc@uhbvn.org.in>

Tue, Jul 29, 2025 05:25 PM

Subject : Comments on draft CERC notification dated 17.06.2025.**To :** Secy <secy@cercind.gov.in>, ashutosh sharma
<ashutosh.sharma@nic.in>

Respected Sir,

With reference to the draft notification dated 17.06.2025 issued by CERC, it is respectfully requested that the accountability of the OTC platform be clearly defined in the event of any dispute arising between the parties whose trade/banking of power has been facilitated through the said platform.

Regards
CE/HPPC
